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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/\_5825\_/A

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Anubha Das,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati, the 4<sup>th</sup> October  
September, 2018.

Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letter No. FC/Sil/2018/239 dtd. 28.09.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 01.10.2018 along with head-quarter leave permission from the afternoon of 29.09.2018 till the morning of 03.10.2018, has been granted/~~rejected~~.

Yours faithfully,

  
24.10.2018  
**DEPUTY REGISTRAR (ADMN.-I)**

Adm